



2026:AHC:16002

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - A No. - 19777 of 2025

Desh Raj

.....Petitioner(s)

Versus

High Court Allahabad And Another

.....Respondent(s)

Counsel for Petitioner(s)	:	Ashutosh Chaubey, Vimal Chandra Chaudhary
Counsel for Respondent(s)	:	Ashish Mishra

Court No. - 33

HON'BLE VIKAS BUDHWAR, J.

1. Heard Sri Vimal Chandra Chaudhary, learned counsel for the writ petitioner and Ms. Pooja Agarwal (A/P 0451/15), learned counsel for the respondents.

2. A preliminary objection has been raised by learned counsel for the respondents is for disposal of the departmental appeal no. 18 of 2021 (Desh Raj v. District Judge, Fatehpur) within time bound period.

3. Learned Standing Counsel has no objection to the same.

4. Considering the submissions of the rival parties as well as stand taken by them, the writ petition is being **disposed of** requiring the authority to decide the appeal within a period of three **months**.

January 22, 2026

A. Prajapati

(Vikas Budhwar, J.)